

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 272 of 2020**

**IN THE MATTER OF:**

**IMR Metallurgical Resources AG**

**...Appellant**

**Versus**

**Ferro alloys Corporation Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Pinaki Misra, Mr. Abhimanyu Bhandari, Mr. Aditya Shankar, Ms. Nattasha Garg and Ms. Aashima Singhal, Advocates**

**For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Karan Kanwar, Mr. Sikhar Singh, Advocates for R-2  
Mr. Sudiptu Sarkar, Sr. Advocate with Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra, Advocates for R-4  
Mr. Krishnan Venugopal , Sr. Advocate with Ms. Misha, Mr. Saurav Panda and Ms. Charu Bansal, Advocates for R.P.**

**O R D E R**

**18.02.2020** Heard learned counsel for the parties.

**Order Reserved.**

Learned counsel for the parties may file two pages note by 24<sup>th</sup> February, 2020.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)